

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 89 of 2014 &
IA nos. 167 & 196 of 2014**

Dated: 3rd July, 2014

M/s. Vandana Vidyut Ltd. Raipur & Ors.

...Appellant (s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.**

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **01.08.2014**.

COURT MASTER